

CALLING ATTENTION:

TABLED BY SHRI PRATAPSINGH RANE, MLA .

“FEAR AND APPREHENSION IN THE MINDS OF THE PEOPLE OF SANQUELIM DUE TO SQUATTERS ON THE ROADS NEAR PHC HOSPITAL SANQUELIM GOA, CAUSING DANGER TO LIFE AND POSSIBILITY OF ACCIDENTS. THE ACTION GOVERNMENT INTENDS TO TAKE IN THE MATTER.”

REPLY:

Speaker Sir,

The Sankhali Municipal Council has informed that it is in the process of removing illegal carts, gadas which are operating near Primary Health Centre, Sankhali and the same were removed numerous times with the help and assistance of Police Personnel as it was causing inconvenience to the pedestrians/commuters.

Additionally, the Council has issued Show Cause Notice vide Ref. No. SMC/TECH/Show Cause Notice/2019-20/2694 dated 26/12/2019 and has directed Shri Mahadev Babu Naik , residing Opposite Primary Health Centre, Sankhali to show cause within 15 days from the date of receipt of this notice why the said illegal kiosks should not be removed by this Council failing which action as deemed fit will be initiated against him as the said illegal Kiosk is situated in front of Primary Health Centre, Sankhali on the road leading to Amona. Shri Mahadev Babu Naik , has filed reply dated 16/01/2020 stating that this Council has given him assurance of rehabilitation under Resolution No. 28 in the meeting convened on 05/07/2017.

The Council vide notice dated 29/01/2020 has directed Shri Mahadev Babu Naik to appear for a personal hearing on 07/02/2020 at 11.00am in order to take necessary action in the said matter.